

Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench : Ahmedabad

Statement of registered Appeal's / Application's between 01/03/2016 to 31/03/2016.

S.No.	Case Number	Date of Filing	Appellant/Respondent Detail's	Impugned NO Number & Date
<u>Statement of registered application's</u>				
1	E/COD / 10120/2016 -in- E/1060/2007-S M	12/02/20 16	Pigeon Textiles -Vs- C.C.E. & S.T.-Surat-i	OIA-DP/171-172/SRT-I/07 Dated : 17/07/2007
2	E/ROM / 10121/2016 -in- E/1060/2007-S M	12/02/20 16	Pigeon Textiles -Vs- C.C.E. & S.T.-Surat-i	OIA-DP/171-172/SRT-I/07 Dated : 17/07/2007
3	E/COD / 10130/2016 -in- E/10397/2016- SM	03/03/20 16	Kiri Industries Ltd -Vs- C.C.E.-Ahmedabad-i	OIA-AHM-EXCUS-001-APP-018-2015-16 Dated : 29/09/2015
4	ST/Stay / 10131/2016 -in- ST/10403/2016 -DB	03/03/20 16	Sharma Marine P Ltd -Vs- C.C.E. & S.T.-Surat-ii	OIO-SUR-EXCUS-002-COM-017-15-16 Dated : 30/11/2015
5	C/Others / 10132/2016 -in- C/10404/2016- SM	03/03/20 16	Sandeep Vedant -Vs- C.C.-Ahmedabad	OIO-01/2016 Dated : 04/02/2016
6	C/Others / 10133/2016 -in- C/10405/2016- SM	03/03/20 16	Bharat Vedant -Vs- C.C.-Ahmedabad	OIO-01/2016 Dated : 04/02/2016
7	C/Others / 10134/2016	03/03/20 16	Sanjay Vyas -Vs-	OIO-01/2016 Dated : 04/02/2016

	-in- C/10406/2016- SM		C.C.-Ahmedabad	
8	C/Others / 10135/2016 -in- C/10407/2016- SM	03/03/20 16	Ashapura Garments Ltd -Vs- C.C.-Ahmedabad	OIO-01/2016 Dated : 04/02/2016
9	C/Others / 10136/2016 -in- C/10407/2016- SM	03/03/20 16	Ashapura Garments Ltd -Vs- C.C.-Ahmedabad	OIO-01/2016 Dated : 04/02/2016
10	E/Early Hearing / 10137/2016 -in- E/13545/2014- SM	01/03/20 16	C.C.E. & S.T.-Surat-ii -Vs- Meghmani Organics Ltd	OIA-SUR-EXCUS-002-APP-066-14-15 Dated : 31/07/2014
11	E/Stay / 10138/2016 -in- E/13226/2014- DB	01/03/20 16	C.C.E. & S.T.-Rajkot -Vs- Welspun India Ltd	OIA-RJT-EXCUS-000-APP-29-14-15 Dated : 13/05/2014
12	E/Early Hearing / 10139/2016 -in- E/10466/2014- DB	01/03/20 16	Neemit Punamaiya -Vs- C.C.E. & S.T.-Daman	OIO-DMN-EXCUS-000-COM-013-13-14 Dated : 30/09/2013
13	E/Early Hearing / 10140/2016 -in- E/10465/2014- DB	01/03/20 16	Narendra Plastic Pvt Ltd -Vs- C.C.E. & S.T.-Daman	OIO-DMN-EXCUS-000-COM-013-13-14 Dated : 30/09/2013
14	E/ROA / 10141/2016 -in- E/12338/2014- DB	01/03/20 16	Twenty First Century Wire Rods Ltd -Vs- C.C.E. & S.T.-Vapi	OIO-VAP-EXCUS-000-COM-089-13-14 Dated : 28/03/2014
15	ST/ROA / 10142/2016	01/03/20 16	A G Construction -Vs-	OIA-DMN-EXCUS-000-APP-77-14-15 Dated : 13/06/2014

	-in- ST/13822/2014 -DB		C.C.E. & S.T.-Daman	
16	E/ROA / 10143/2016 -in- E/77/2008-DB	02/03/20 16	Samarpan Textiles Pvt Ltd -Vs- C.C.E. & S.T.-Daman	OIO-10/MP/DAMAN/07 Dated : 19/10/2007
17	E/ROA / 10144/2016 -in- E/76/2008-DB	02/03/20 16	Subhakti Textiles Ltd -Vs- C.C.E. & S.T.-Daman	OIO-10-MP-DAMAN-07 Dated : 19/10/2007
18	E/ROA / 10145/2016 -in- E/363/2008-D B	02/03/20 16	Vinay Poddar M D -Vs- C.C.E. & S.T.-Daman	OIO-10/MP/DAMAN/07 Dated : 19/10/2007
19	E/ROA / 10146/2016 -in- E/364/2008-D B	02/03/20 16	Ashok B Gupta M D -Vs- C.C.E. & S.T.-Daman	OIO-10-MP-DAMAN-07 Dated : 19/10/2007
20	E/ROA / 10147/2016 -in- E/365/2008-D B	02/03/20 16	Bee Gee Leasing & Investment Pvt Ltd -Vs- C.C.E. & S.T.-Daman	OIO-10/MP/DAMAN/07 Dated : 19/10/2007
21	ST/Early Hearing / 10148/2016 -in- ST/13163/2014 -DB	02/03/20 16	Shree Hindustan Fabricators -Vs- C.C.E. & S.T.-Surat-i	OIO-SUR-EXCUS-001-COM-010-14-15 Dated : 22/05/2014
22	C/ROA / 10149/2016 -in- C/219/2007-D B	03/03/20 16	Mahendra B Verma -Vs- C.C.E. & S.T.-Vapi	OIO-05/MP/VAPI/2007 Dated : 29/01/2007
23	E/ROA / 10150/2016 -in- E/648/2007-D B	03/03/20 16	Mahendra B Verma -Vs- C.C.E. & S.T.-Vapi	OIO-05/MP/VAPI/2007 Dated : 29/01/2007

24	ST/Early Hearing / 10151/2016 -in- ST/276/2012-DB	03/03/2016	C.C.E. & S.T.-Bhavnagar -Vs- Tejas Agency	OIA-11/2012/BVR/COMMR-A-/RBT/RAJ Dated : 16/02/2012
25	E/MA(EXTN) /10152/2016 -in- E/11435/2014-DB	03/03/2016	Bayer Vapi Pvt Ltd -Vs- C.C.E. & S.T.-Daman	OIO-DMN-EXCUS-000-COM-15-13-14 Dated : 29/11/2013
26	C/CROSS / 10153/2016 -in- C/12058/2015-DB	04/03/2016	C.C.-Jamnagar(prev) -Vs- Agarwal Coal Corporation Pvt Ltd	OIA-JMN-CUSTOM-000-APP-079-080-15-16 Dated : 18/09/2015
27	C/ROM / 10154/2016 -in- C/295/2007-DB	04/03/2016	Liladhar T Khusiliani -Vs- C.C.-Kandla	OIO-KDL/COMMR/20/2007 Dated : 09/04/2007
28	C/ROM / 10155/2016 -in- C/10181/2016-DB	07/03/2016	Shri Rameshwar Sharma -Vs- C.C.-Mundra	OIA-MUN-CUSTOM-000-APP-287-15-16 Dated : 25/01/2016
29	ST/ROM / 10156/2016 -in- ST/79/2007-DB	07/03/2016	Sci International Securities Ltd -Vs- C.C.E. & S.T.-Vadodara-i	OIO-01/ST/BRC-I/COMMR/2007 Dated : 21/02/2007
30	C/MA(EXTN) /10157/2016 -in- C/18/2012-DB	07/03/2016	Jord Engineers India Ltd -Vs- C.C.-Ahmedabad	OIA-03/2012/CUS/COMMR-A-/AHD Dated : 13/01/2012
31	ST/COD / 10158/2016 -in- ST/10429/2016-DB	07/03/2016	Avadh Club Ltd -Vs- C.C.E. & S.T.-Surat-i	OIO-SUR-EXCUS-001-COM-023-15-16 Dated : 01/10/2015
32	E/MA(EXTN) /10159/2016 -in-	08/03/2016	Micro Inks Private Limited -Vs-	OIO-05-DEM-DAMAN-2011 Dated : 29/08/2011

	E/1435/2011-D B		C.C.E. & S.T.-Daman	
33	E/Early Hearing / 10160/2016 -in- E/10339/2016- DB	08/03/20 16	Upl Ltd -Vs- C.C.E-Bharuch	OIO-BHR-EXCUS-000-COM-007-15-16 Dated : 30/11/2015
34	E/Early Hearing / 10161/2016 -in- E/10340/2016- DB	08/03/20 16	Upl Ltd -Vs- C.C.E-Bharuch	OIO-BHR-EXCUS-000-COM-009-15-16 Dated : 30/11/2015
35	E/MA(EXTN) /10162/2016 -in- E/726/2010-D B	08/03/20 16	Philips Electronics (india) Limited -Vs- C.C.E. & S.T.-Vadodara-i	OIO-5/DEMAND/COMMR-I/2009 Dated : 31/12/2009
36	E/Early Hearing / 10163/2016 -in- E/10180/2014- DB	10/03/20 16	S A Pharmachem Pvt Ltd -Vs- C.C.E. & S.T.-Vadodara-i	OIO-VAD-EXCUS-001-COM-18-13-14 Dated : 11/10/2013
37	E/Early Hearing / 10164/2016 -in- E/13680/2014- DB	10/03/20 16	Sa Pharmachem Pvt Ltd -Vs- C.C.E. & S.T.-Vadodara-i	OIO-VAD-EXCUS-001-COM-12-14-15 Dated : 21/08/2014
38	E/Early Hearing / 10165/2016 -in- E/10680/2015- DB	10/03/20 16	S A Pharmachem P Ltd -Vs- C.C.E. & S.T.-Vadodara-i	OIO-VAD-EXCUS-001-COM-034-14-15 Dated : 27/01/2015
39	E/Early Hearing / 10166/2016 -in- E/10103/2016- SM	10/03/20 16	Inspiron Engineering Pvt Ltd -Vs- C.C.E.-Ahmedabad-i	OIA-AHM-EXCUS-001-COM-010-15-16 Dated : 26/11/2015

40	E/Early Hearing / 10167/2016 -in- E/10774/2015-SM	11/03/2016	Panchmahal Steel Ltd -Vs- C.C.E. & S.T.-Vadodara-ii	OIA-VAD-EXCUS-002-APP-31-32-2015-16 Dated : 16/04/2015
41	E/Early Hearing / 10168/2016 -in- E/10775/2015-SM	11/03/2016	Panchmahal Steel Ltd -Vs- C.C.E. & S.T.-Vadodara-ii	OIA-VAD-EXCUS-002-APP-31-32-2015-16 Dated : 16/04/2015
42	E/Early Hearing / 10169/2016 -in- E/10079/2015-SM	11/03/2016	Panchmahal Steel Ltd -Vs- C.C.E. & S.T.-Vadodara-ii	OIA-VAD-EXCUS-002-APP-553-14-15 Dated : 17/11/2014
43	E/Early Hearing / 10170/2016 -in- E/10817/2015-DB	11/03/2016	Rotex Automation Ltd -Vs- C.C.E. & S.T.-Vadodara-ii	OIO-VAD-EXCUS-002-COM-019-020-14-15 Dated : 31/03/2015
44	E/Early Hearing / 10171/2016 -in- E/11342/2015-SM	11/03/2016	Panchmahal Steel Ltd -Vs- C.C.E. & S.T.-Vadodara-ii	OIA-VAD-EXCUS-002-APP-123-2015-16 Dated : 05/06/2015
45	E/Early Hearing / 10172/2016 -in- E/10177/2016-SM	11/03/2016	Panchmahal Steel Ltd -Vs- C.C.E. & S.T.-Vadodara-ii	OIA-VAD-EXCUS-002-APP-369-2015-16 Dated : 04/12/2015
46	C/ROM / 10173/2016 -in- C/10182/2016-DB	11/03/2016	Shri Suresh Sharma -Vs- C.C.-Mundra	OIA-MUN-CUSTM-000-APP-287-15-16 Dated : 25/01/2016
47	ST/Early Hearing / 10174/2016	14/03/2016	Paramount Ltd -Vs-	OIO-VAD-EXCUS-001-COM-22-13-14 Dated : 30/10/2013

	-in- ST/10368/2014 -DB		C.C.E. & S.T.-Vadodara-i	
48	ST/Early Hearing / 10175/2016 -in- ST/556/2011-D B	14/03/20 16	Nandesari Industries Association -Vs- C.C.E. & S.T.-Vadodara-i	OIO-02/STC/BRC-I/MP/COMMR-I/2011 Dated : 27/06/2011
49	E/Early Hearing / 10176/2016 -in- E/13666/2013- DB	14/03/20 16	Philips Electronics India Ltd -Vs- C.C.E. & S.T.-Vadodara-i	OIO-32/CEX/DEM/PHILIPS/COMMR-I/2013 Dated : 22/08/2013
50	E/ROM / 10177/2016 -in- E/1188/2008-D B	14/03/20 16	Chamunda Engineering Works -Vs- C.C.E.-Ahmedabad-i	OIA-118-123/2008/AHD-I/CE/D/COMMR-A Dated : 17/07/2008
51	C/Early Hearing / 10178/2016 -in- C/13786/2014- DB	14/03/20 16	Hindalco Industries Limited -Vs- C.C.-Ahmedabad	OIA-AHM-CUSTOM-000-APP-273-14-15 Dated : 05/09/2014
52	C/Early Hearing / 10179/2016 -in- C/13732/2014- DB	14/03/20 16	Hindalco Industries Limited -Vs- C.C.-Ahmedabad	OIA-AHM-CUSTOM-000-APP-272-14-15 Dated : 05/09/2014
53	E/Early Hearing / 10180/2016 -in- E/10822/2015- DB	14/03/20 16	Rotex Automation Ltd -Vs- C.C.E. & C.-Anand	OIO-AND-EXCUS-000-COM-006-007-14-15 Dated : 31/03/2015
54	E/Early Hearing / 10181/2016 -in- E/10104/2016-	14/03/20 16	Coromandel International Ltd -Vs- C.C.E-Bharuch	OIO-BHR-EXCUS-000-COM-008-15-16 Dated : 30/11/2015

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55	E/Early Hearing / 10182/2016 -in- E/10397/2013-DB	14/03/2016	Gujarat State Fertilizers & Chemicals Ltd -Vs- C.C.E. & S.T.-Surat-ii	OIO-14-17-COMMR-SURAT-II-2013 Dated : 31/01/2013
56	ST/Early Hearing / 10183/2016 -in- ST/343/2010-DB	14/03/2016	Effluent Channel Project Ltd -Vs- C.C.E. & S.T.-Vadodara-i	OIO-01/STC/BRC-I/MP/COMMR-I/2010 Dated : 29/03/2010
57	ST/Early Hearing / 10184/2016 -in- ST/10555/2015-DB	15/03/2016	Gujarat State Fertilizers Chemicals Ltd -Vs- C.C.E. & S.T.-Vadodara-i	OIA-SUR-EXCUS-VDR-APP-26-2014-15 Dated : 30/01/2015
58	ST/Early Hearing / 10185/2016 -in- ST/10553/2015-DB	15/03/2016	Gujarat State Fertilizers -Vs- C.C.E. & S.T.-Vadodara-i	OIA-SUR-EXCUS-VDR-APP-26-2014-15 Dated : 30/01/2015
59	E/Early Hearing / 10186/2016 -in- E/13507/2014-SM	15/03/2016	Raajratna Metal Industries Limited -Vs- C.C.E. & S.T.-Ahmedabad-iii	OIA-AHM-EXCUS-003-APP-078-14-15 Dated : 27/08/2014
60	E/Early Hearing / 10187/2016 -in- E/10494/2016-SM	15/03/2016	Ralcon Engineering Co Ltd -Vs- C.C.E. & C.-Anand	OIA-VAD-EXCUS-003-APP-401-2015-16 Dated : 28/12/2015
61	C/CROSS / 10188/2016 -in- C/10120/2016-DB	16/03/2016	C.C.-Jamnagar(prev) -Vs- Gujarat Nre Coke Ltd	OIA-JMN-CUSTM-000-APP-092-093-15-16 Dated : 19/10/2015
62	E/MA(EXTN) /10189/2016	16/03/2016	United Phosphorus Ltd -Vs-	OIO-02/ST/SURAT/2012 Dated : 07/02/2012

	-in- E/342/2012-D B		C.C.E. & S.T.-Surat-ii	
63	E/Early Hearing / 10190/2016 -in- E/11198/2015- SM	16/03/20 16	Shakun Polymers Ltd -Vs- C.C.E. & S.T.-Vadodara-ii	OIA-VAD-EXCUS-002-APP-84-15-16 Dated : 18/05/2015
64	E/Early Hearing / 10191/2016 -in- E/12069/2015- SM	16/03/20 16	Shakun Polymers Ltd -Vs- C.C.E. & S.T.-Vadodara-ii	OIA-VAD-EXCUS-002-APP-255-2015-16 Dated : 11/09/2015
65	E/Early Hearing / 10192/2016 -in- E/10178/2016- SM	16/03/20 16	Shakun Polymers Ltd -Vs- C.C.E. & S.T.-Vadodara-ii	OIA-VAD-EXCUS-002-APP-326-2015-16 Dated : 19/11/2015
66	ST/COD / 10193/2016 -in- ST/10295/2016 -DB	17/03/20 16	Vadodara Mahanagar Seva Sadan -Vs- C.C.E. & S.T.-Vadodara-i	OIA-VAD-EXCUS-001-APP-239-241-15-16 Dated : 21/08/2014
67	ST/COD / 10194/2016 -in- ST/10296/2016 -DB	17/03/20 16	Vadodara Mahanagar Seva Sadan -Vs- C.C.E. & S.T.-Vadodara-i	OIA-VAD-EXCUS-001-APP-239-241-15-16 Dated : 21/08/2014
68	ST/COD / 10195/2016 -in- ST/10297/2016 -DB	17/03/20 16	Vadodara Mahanagar Seva Sadan -Vs- C.C.E. & S.T.-Vadodara-i	OIA-VAD-EXCUS-001-APP-239-241-15-16 Dated : 21/08/2014
69	C/CROSS / 10196/2016 -in- C/10114/2016- SM	17/03/20 16	C.C.-Mundra -Vs- Shree Ram Timber Mart	OIA-MUN-CUSTM-000-APP-246-15-16 Dated : 23/10/2015
70	ST/Stay / 10197/2016	18/03/20 16	C.S.T.-Service Tax - Ahmedabad	OIA-AHM-SVTAX-000-APP-124-15-16 Dated : 15/01/2016

	-in- ST/10509/2016 -DB		-Vs- Oxygen Bio Research P Ltd	
71	ST/Stay / 10198/2016 -in- ST/10510/2016 -DB	18/03/20 16	C.S.T.-Service Tax - Ahmedabad -Vs- Oxygen Bio Research P Ltd	OIA-AHM-SVTAX-000-APP-125-15-16 Dated : 15/01/2016
72	C/Early Hearing / 10199/2016 -in- C/12056/2015- DB	18/03/20 16	Welspun Corp Limited -Vs- C.C.-Mundra	OIO-MCH/PRCOMMR/PVR/26&27/2015-16 Dated : 29/10/2015
73	E/Early Hearing / 10200/2016 -in- E/10374/2016- DB	18/03/20 16	Essar Steel India Ltd -Vs- C.C.E. & S.T.-Surat-ii	OIO-SUR-EXCUS-002-COM-015-15-16 Dated : 19/11/2015
74	E/COD / 10201/2016 -in- E/10533/2016- SM	02/03/20 16	Ambica Iron And Steel Re Rolling Mills -Vs- C.C.E. & S.T.-Ahmedabad-iii	OIA-AHM-EXCUS-003-APP-024-025-15-16 Dated : 30/10/2015
75	E/COD / 10202/2016 -in- E/10534/2016- SM	02/03/20 16	Ambica Alloys And Steels India Ltd -Vs- C.C.E. & S.T.-Ahmedabad-iii	OIA-AHM-EXCUS-003-APP-024-025-15-16 Dated : 20/10/2015
76	ST/Early Hearing / 10203/2016 -in- ST/11497/2014 -DB	21/03/20 16	Indian Oil Corporation Ltd -Vs- C.S.T.-Service Tax - Ahmedabad	OIO-AHM-SVTAX-000-COM-067-13-14 Dated : 29/01/2014
77	E/Early Hearing / 10204/2016 -in- E/45/2011-DB	21/03/20 16	Ambica Engg Works -Vs- C.C.E. & S.T.-Surat-i	OIO-22/DEM/2010 Dated : 29/08/2010
78	C/Early Hearing /	21/03/20 16	Harish Dyeing & Printing Works	OIO-SUR-EXCUS-001-COM-010-13-14 Dated : 27/09/2013

	10205/2016 -in-		-Vs-	
	C/10226/2014-DB		C.C.E. & S.T.-Surat-i	
79	E/MA(EXTN)/10206/2016 -in-	21/03/2016	Intas Pharmaceuticals Ltd -Vs-	OIA-AHM-EXCUS-001-APP-073-13-14 Dated : 05/02/2014
	E/11796/2014-SM		C.C.E.-Ahmedabad-i	
80	ST/Early Hearing / 10207/2016 -in-	21/03/2016	Saurashtra Fuels Pvt Ltd -Vs-	OIA-74-2013-STC-SKS-COMMR-A-AHD Dated : 16/04/2013
	ST/12326/2013-DB		C.S.T.-Service Tax - Ahmedabad	
81	ST/MA(EXTN)/10208/2016 -in-	21/03/2016	Indian Oil Corporation Ltd -Vs-	OIO-AHM-SVTAX-000-COM-067-13-14 Dated : 29/01/2014
	ST/11497/2014-DB		C.S.T.-Service Tax - Ahmedabad	
82	E/Early Hearing / 10209/2016 -in-	22/03/2016	Cadila Healthcare Ltd -Vs-	OIO-52/COMMR/SURAT-II/2012 Dated : 20/09/2012
	E/957/2012-DB		C.C.E. & S.T.-Surat-ii	
83	E/Early Hearing / 10210/2016 -in-	22/03/2016	Cadila Healthcare Ltd -Vs-	OIA-181-182/2010-AHD-II-CE/CMC/COMMR-A-/AHD/S/64-65-A-II-/10 Dated : 23/07/2010
	E/1582/2010-DB		C.C.E.-Ahmedabad-ii	
84	E/Early Hearing / 10211/2016 -in-	22/03/2016	Cadila Healthcare Ltd -Vs-	OIA-176-177/2010-AHD-II-CE/CMC/COMMR-A-/AHD/S/59-60-A-II-/10 Dated : 21/07/2010
	E/1583/2010-DB		C.C.E.-Ahmedabad-ii	
85	C/Early Hearing / 10212/2016 -in-	22/03/2016	Cadila Healthcare Ltd -Vs-	OIA-180/2010/AHD-II/CE/CMC/COMMR-A-/AHD Dated : 23/07/2010
	C/413/2010-D		C.C.E.-Ahmedabad-ii	

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86	C/Early Hearing / 10213/2016 -in- C/415/2010-D B	22/03/2016	Cadila Healthcare Ltd -Vs- C.C.E.-Ahmedabad-ii	OIA-176-177/2010/AHD-II/CE/CMC/COMMR-A-/AHD/S/59-60/A-II/2010 Dated : 21/07/2010
87	C/Early Hearing / 10214/2016 -in- C/414/2010-D B	22/03/2016	Cadila Healthcare Ltd -Vs- C.C.E.-Ahmedabad-ii	OIA-181-182/2010/AHD-II/CE/CMC/COMMR-A-/AHD/S/64-65/A-II/10 Dated : 23/07/2010
88	E/Early Hearing / 10215/2016 -in- E/1581/2010-D B	22/03/2016	Cadila Healthcare Ltd -Vs- C.C.E.-Ahmedabad-ii	OIA-183/2010-AHD-II-CE/CMC/COMMR-A-/AHD/S/66-A-II-/10 Dated : 23/07/2010
89	E/Early Hearing / 10216/2016 -in- E/12661/2013-DB	22/03/2016	Cadila Healthcare Ltd -Vs- C.C.E.-Ahmedabad-ii	OIA-109/2013/AHD-II/AK/COMMR-A/AHD Dated : 03/05/2013
90	E/Early Hearing / 10217/2016 -in- E/11241/2014-DB	22/03/2016	Cadila Healthcare Ltd -Vs- C.C.E.-Ahmedabad-ii	OIO-AHM-EXCUS-002-COMMR-048-13-14 Dated : 26/12/2013
91	E/Early Hearing / 10218/2016 -in- E/13523/2013-SM	22/03/2016	Cadila Healthcare Ltd -Vs- C.C.E. & S.T.-Vadodara-i	OIA-PJ-251-VDR-I-2013-14 Dated : 18/07/2013
92	E/Early Hearing / 10219/2016 -in- E/13553/2013-SM	22/03/2016	Shaily Engineering Plastics Ltd -Vs- C.C.E. & S.T.-Vadodara-i	OIA-PJ-228-VDR-I-2013-14 Dated : 16/07/2013
93	E/Early	23/03/20	Truetzschler India Pvt Ltd	OIO-AHM-EXCUS-001-COM-004-13-14

	Hearing / 10220/2016 -in- E/14202/2013- DB	16	-Vs- C.C.E.-Ahmedabad-i	Dated : 22/11/2013
94	E/Early Hearing / 10221/2016 -in- E/10087/2016- DB	23/03/20 16	Truetzschler India Pvt Ltd -Vs- C.C.E.-Ahmedabad-i	OIO-AHM-EXCUS-001-COM-008-15-16 Dated : 06/11/2015
95	E/Early Hearing / 10222/2016 -in- E/10088/2016- DB	23/03/20 16	Shri Kashyap Kanubhai Bhavsar -Vs- C.C.E.-Ahmedabad-i	OIO-AHM-EXCUS-001-COM-008-15-16 Dated : 06/11/2015
96	E/Early Hearing / 10223/2016 -in- E/745/2010-D B	23/03/20 16	Electrotherm (india) Limited -Vs- C.C.E. & S.T.-Rajkot	OIO-06/COMMISSIONER/2010 Dated : 27/01/2010
97	ST/COD / 10224/2016 -in- ST/10544/2016 -DB	23/03/20 16	Utsav Light -Vs- C.C.E. & S.T.-Surat-i	OIO-SUR-EXCUS-001-COM-025-15-16 Dated : 16/11/2015
98	E/Early Hearing / 10225/2016 -in- E/12490/2013- DB	28/03/20 16	Prime Furnishing Pvt Ltd -Vs- C.C.E. & S.T.-Surat-i	OIO-10/DEM/2012 Dated : 28/12/2012
99	E/Early Hearing / 10226/2016 -in- E/879/2011-D B	28/03/20 16	Laurel Apparels Pvt Ltd -Vs- C.C.E. & S.T.-Surat-i	OIO-21-22/MP/2010 Dated : 31/03/2011
100	E/Early Hearing / 10227/2016 -in-	28/03/20 16	Paramount Copper Rolling Mills Pvt Ltd -Vs-	OIO-11/MP/2009 Dated : 27/02/2010

	E/866/2010-D B		C.C.E. & S.T.-Surat-i	
101	E/Early Hearing / 10228/2016 -in- E/14183/2013- DB	28/03/20 16	Abubakar Ismail Kapadia -Vs- C.C.E. & S.T.-Surat-i	OIA-SUR-EXCUS-001-COM-008-13-14 Dated : 20/09/2013
102	E/Early Hearing / 10229/2016 -in- E/545/2008-D B	28/03/20 16	K D Bhatia Dyg & Ptg Mills Pvt Ltd -Vs- C.C.E. & S.T.-Surat-i	OIO-02/MP/2008 Dated : 21/02/2008
103	E/Early Hearing / 10230/2016 -in- E/13069/2013- DB	28/03/20 16	Micro Polyester Pvt Ltd -Vs- C.C.E. & S.T.-Surat-i	OIO-26-DEM-2012 Dated : 24/01/2013
104	C/ROM / 10231/2016 -in- C/10982/2015- DB	29/03/20 16	Terapanth Foods Ltd -Vs- C.C.-Kandla	OIO-KDL-COMMR-PVRR-27-2014-15 Dated : 31/03/2015
105	C/ROM / 10232/2016 -in- C/10984/2015- DB	29/03/20 16	The Kutch Salt & Allied Industries Ltd -Vs- C.C.-Kandla	OIO-KDL/COMMR/PVRR/27/2014-15 Dated : 31/03/2015
106	C/Early Hearing / 10233/2016 -in- C/11530/2015- DB	28/03/20 16	Cairn India Limited -Vs- C.C.-Mundra	OIA-MUN-CUSTOM-000-APP-101-15-16 Dated : 10/06/2015
107	E/Early Hearing / 10234/2016 -in- E/13631/2013- DB	28/03/20 16	Cadila Healthcare Ltd -Vs- C.C.E. & S.T.-Vadodara-i	OIA-28-CEX-DEM-CADILA-COMMR-I-201 3 Dated : 30/07/2013
108	E/Early	28/03/20	Cadila Healthcare Ltd	OIA-VAD-EXCUS-001-APP-282-14-15

	Hearing / 10235/2016 -in- E/13322/2014- SM	16	-Vs- C.C.E. & S.T.-Vadodara-i	Dated : 21/07/2014
109	E/Early Hearing / 10236/2016 -in- E/10004/2015- DB	28/03/20 16	Cadila Healthcare Ltd -Vs- C.C.E. & S.T.-Vadodara-i	OIO-VAD-EXCUS-001-COM-23-14-15 Dated : 24/11/2014
110	E/Early Hearing / 10237/2016 -in- E/10157/2014- SM	28/03/20 16	Cadila Healthcare Ltd -Vs- C.C.E. & S.T.-Vadodara-i	OIA-VAD-EXCUS-001-APP-440-13-14 Dated : 14/10/2013
111	E/Early Hearing / 10238/2016 -in- E/10460/2015- DB	28/03/20 16	Cadila Healthcare Ltd -Vs- C.C.E. & S.T.-Vadodara-i	OIO-VAD-EXCUS-001-COM-036-14-15 Dated : 30/01/2015
112	E/Early Hearing / 10239/2016 -in- E/13247/2014- DB	28/03/20 16	Cadila Healthcare Ltd -Vs- C.C.E. & S.T.-Vadodara-i	OIA-VAD-EXCUS-001-APP-190/14-15 Dated : 20/06/2014
113	E/Early Hearing / 10240/2016 -in- E/10238/2015- DB	28/03/20 16	Cadila Healthcare Ltd -Vs- C.C.E. & S.T.-Vadodara-i	OIA-VAD-EXCUS-001-APP-559-2014-15 Dated : 18/11/2014
114	E/Early Hearing / 10241/2016 -in- E/13248/2014- DB	28/03/20 16	Cadila Healthcare Ltd -Vs- C.C.E. & S.T.-Vadodara-i	OIO-VAD-EXCUS-001-COM-04-14-15 Dated : 30/06/2014
115	E/Early Hearing / 10242/2016	31/03/20 16	Styrolution Abs India Ltd -Vs-	OIO-VAD-EXCUS-001/COM-007-15-16 Dated : 30/06/2015

	-in- E/11633/2015-DB		C.C.E. & S.T.-Vadodara-i	
116	E/Early Hearing / 10243/2016 -in- E/10714/2015-DB	31/03/2016	Plastichemix Industries -Vs- C.C.E. & S.T.-Vadodara-i	OIO-VAD-EXCUS-001-COM-39-14-15 Dated : 30/01/2015
117	E/Early Hearing / 10244/2016 -in- E/11171/2015-DB	31/03/2016	Danke Control P Ltd -Vs- C.C.E. & S.T.-Vadodara-ii	OIA-VAD-EXCUS-002-APP-83-2015-16 Dated : 18/05/2015
118	E/Early Hearing / 10245/2016 -in- E/10438/2016-DB	31/03/2016	Maktel Power Ltd -Vs- C.C.E. & S.T.-Vadodara-ii	OIA-VAD-EXCUS-002-APP-414-2015-16 Dated : 29/12/2015
119	E/Early Hearing / 10246/2016 -in- E/11641/2015-DB	31/03/2016	Maktel Power Ltd -Vs- C.C.E. & S.T.-Vadodara-ii	OIA-VAD-EXCUS-002-APP-139-2015-16 Dated : 18/06/2015
120	E/Early Hearing / 10247/2016 -in- E/10303/2016-SM	31/03/2016	Styrolution Abs India P Ltd -Vs- C.C.E. & S.T.-Vadodara-ii	OIA-VAD-EXCUS-001-APP-324-2015-16 Dated : 03/11/2015
121	E/MA(EXTN) /10248/2016 -in- E/1047/2010-DB	31/03/2015	Ramesh R Munot -Vs- C.C.E. & S.T.-Vapi	OIA-KRS-85-86-VAPI-2010 Dated : 31/03/2010
122	E/MA(EXTN) /10249/2016 -in- E/1046/2010-DB	31/03/2016	Mandev Tubes -Vs- C.C.E. & S.T.-Vapi	OIA-KRS-85-86-VAPI-2010 Dated : 31/03/2010

123	E/Others / 10250/2016 -in- E/12629/2014- DB	31/03/20 16	Casil Industries Ltd -Vs- C.C.E. & S.T.-Ahmedabad-iii	OIA-AHM-EXCUS-003-APP-044-14-15 Dated : 24/06/2014
124	E/Others / 10251/2016 -in- E/885/2010-D B	31/03/20 16	Casil Industries Ltd -Vs- C.C.E. & S.T.-Ahmedabad-iii	OIA-91/2010-AHD-III-KCG/CE/COMMR-A- Dated : 14/05/2010
125	E/COD / 10252/2016 -in- E/10587/2016- DB	26/02/20 16	Shree Ukai Pradesh Shakari Khand Udyog Mandli Ltd -Vs- C.C.E. & S.T.-Surat-i	OIO-SUR-EXCUS-001-COM-012-15-16 Dated : 23/07/2015
126	E/COD / 10253/2016 -in- E/10594/2016- DB	31/03/20 16	Dharampaul Associates -Vs- C.C.E. & C.-Anand	OIO-AND-EXCUS-000-COM-001-004-15-16 Dated : 04/11/2015
127	E/COD / 10254/2016 -in- E/10596/2016- DB	31/03/20 16	Keshav Steel -Vs- C.C.E. & C.-Anand	OIO-AND-EXCUS-000-COM-001-004-15-16 Dated : 04/11/2015
128	ST/COD / 10255/2016 -in- ST/10597/2016 -DB	14/03/20 16	V V Crains -Vs- C.C.E. & S.T.-Rajkot	OIA-RAJ-EXCUS-000-APP-09-15-16 Dated : 30/04/2015